

(By Regd. Post)

No.DJ-E(B-4)Vol-VIII-34/1987-
Office of the District and Sessions Judge, Chamba, Division,
Chamba.H.P.

Dated Chamba, the February,2018.

OFFICE ORDER.

In pursuance to the Registry letter No. letter No. HHC/Admn.3(55)-17 Clerk-3447 dated 3rd/5th,February, 2018 of the Hon'ble High Court of Himachal Pradesh, Shimla and in exercise of the powers vested in me under Rule 10 of the "Himachal Pradesh Subordinate Court's' Staff (Recruitment, Promotion and conditions of Services) Rules, 2012, the following selected candidate is hereby appointed in this Civil and Sessions Division as Clerk (Class-III) on regular basis and further posted as Clerk-cum-Typist in the office of Senior Civil Judge-cum-CJM,Chamba against a vacant post. He shall remain on probation for a period of two years.

Sr. No as per Merit List	Roll No.	Name of the candidate	Father name and address	Category	Name of post	Scale of post
MODE OF APPOINTMENT:- REGULAR BASIS.						
14	216250	Ankush Kumar	Sh. Surinder Kumar Anku Anshu,Green Lodge,Suryanagar Lower Vikasnagar, Shimla 171009.	General	Clerk (Class-III)	i)Rs.5910-20200+grade pay Rs.1900 with initial start of Rs.7810. ii)Rs.10300-34800+ grade pay Rs.3200. This pay band and Grade pay will be given after two years of regular service. The appointee shall remain on Probation for a period of two years.

The above appointment is made subject to the following terms and conditions:-

1. The appointee shall produce an Oath of allegiance and declaration of movable/immovable property on joining the appointment.
2. The appointee shall have to produce Medical Fitness certificates issued by the Medical Officer, Chamba duly countersigned by the Chief Medical Officer, Chamba
3. The appointee shall have to produce domicile certificate.
4. The appointee shall have to produce attested copies of certificates showing the date of birth and educational qualification and Caste Certificate etc.

